

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 69/(MAH)/2014
CA No.

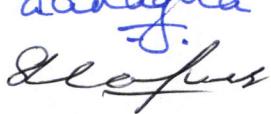
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017

NAME OF THE PARTIES: Mr. Sunil Kapur
V/s.
M/s. Jaikaushal Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Manish Athavale	PLC for Respondent No. 1 to 15	
2.	Anagha Anasingaraju		
3.	Sunil Kapur	Petitioner	

Common Order

TCP No. 68/398-398/NCLT/MB/MAH/2014

CP No. 69/397-398/NCLT/MB/MAH/2014

At request of the parties, list this matter for hearing on 9.6.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)